

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**  
**Jammu, the 19<sup>th</sup> March, 2024**

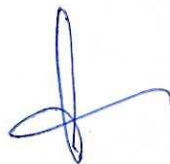
S.O 181 .- In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the below mentioned officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Shopian in view of the General Elections of the Lok Sabha-2024.

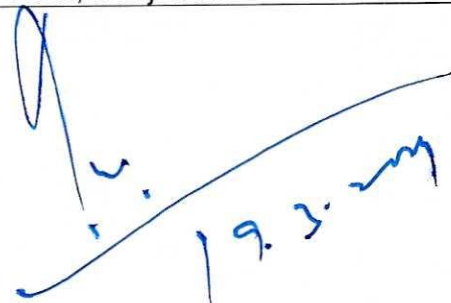
**Zonal Magistrates**

S. No.	Name of officer(s) (Dr./Mr./Ms.)	Designation/Jurisdiction
1.	Javeed Ahmad	Chief Animal Husbandry Officer, Shopian
2.	Iftikar Pall	Assistant Professor GDC, Shopian
3.	Nazir Ahmad	Block Development Officer, Kaprin/ Chitragam.
4.	Super Dil	Block Development Officer, Imamsahab
5.	Manzoor Ahmad	Principal polytechnic College Baskuchan, Shopian.
6.	Naseer Ahmad	Distt. Geology and Mining Officer/ Distt. Mineral Officer, Shopian
7.	Mushtaq Ahmad	Area Marketing Officer, Shopian
8.	Bashir Ahmad Dar	Xen. Irrigation Division, Shopian
9.	Mohd Ramzan War	Chief Horticulture Officer, Shopian
10.	Ajiaz Ahmad Bhat	General Manager DIC, Shopian

**Sector Magistrates**

S. No.	Name of officer(s) (Mr./Ms.)	Designation/Jurisdiction
1.	Tariq Ahmad Nengroo	Lecturer BHSS, Shopian
2.	Showkat Ahmad Malla	Lecturer BHSS, Shopian
3.	Tariq Ahmad Magray	Lecturer BHSS, Shopian
4.	Bilal Ahmad Nengroo	Lecturer RMHSS, Keegam
5.	Fayaz Ahmad	Lecturer HSS, Sedow
6.	Gulzar Ahmad Bhat	Lecturer GHSS, Shopian
7.	Fayaz Ahmad Malik	Lecturer GHSS, Shopian
8.	Mohd Ashraf Mir	Lecturer BHSS, Shopian
9.	Mohd Rafiq Ganie	Lecturer HSS, Vehil
10.	Riyaz Ahmad Bhat	Lecturer HSS, Kanji Ullar



  
19.3.24

11.	Farooq Ahamd Malik	Lecturer GHSS, Shopian
12.	Manzoor Ahamd Lone	Lecturer HSS, Kanji Ullar

**By Order of the Government of Jammu and Kashmir.**

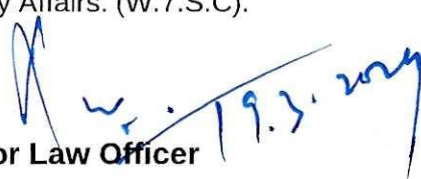
Sd/-  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW- Powr/20/2021-10

Dated :- 19 -03- 2024

Copy to the:- .

1. Joint Secretary (J&K), Ministry Of Home Affairs, Government of India.
2. Chief Electoral Officer, J&K.
3. Divisional Commissioner, Kashmir.
4. District Election Officer, Shopian. This is with reference to letter No. DEO/SPN/23/1640-42 Dated: 16/03/2024.
5. All concerned officer(s).
6. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section

  
**Senior Law Officer**  
**Department of Law, Justice and P.A**

